

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY  
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF NOVEMBER 2017**

Sl. No.	Nature	Opening balance as on 01.11.2017	Institution	Restored Cases	Backlog Instituted Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to Tribunal	Disposal	Total Disposal	Total Pendency as on 30.11.2017
<b>MAIN CIVIL CASES</b>											
1	WP	642		11		11	1		222	223	430
2	WA	417	107			107			56	56	468
3	WPC	4493	333	6		339	14		447	461	4371
4	WPL	1001	14			14			3	3	1012
5	WPS	10982	1000	5		1005	7		948	955	11032
6	WPT	408	22	3		25			12	12	421
7	WPCR	667	72			72			30	30	709
8	WPPIL	118	10			10			4	4	124
9	WP 227	1219	101	2		103	13		110	123	1199
10	WPHC	2				0				0	2
<b>A</b>	<b>TOTAL (1 to 10)</b>	<b>19949</b>	<b>1659</b>	<b>27</b>	<b>0</b>	<b>1686</b>	<b>35</b>	<b>0</b>	<b>1832</b>	<b>1867</b>	<b>19768</b>
1	FA	2615	58	3		61			38	38	2638
2	FAM	506	24	2		26			21	21	511
3	SA	5765	77	6		83			38	38	5810
4	MA	308	17	3		20	3		20	23	305
5	MAC	5968	176	4		180	3		307	310	5838
6	CR	234	17		2	19			10	10	243
7	MCC	200	115	1		116			73	73	243
8	COMP APPEAL	13				0				0	13
9	COMP PET	30		1		1			5	5	26
10	EP	6				0				0	6
11	TPC	43	8			8			5	5	46
12	CONC	1				0				0	1
13	CONT	394	96	1		97			66	66	425
14	CONTS	0				0				0	0
15	ITR	3				0				0	3
16	ITA	4				0				0	4
17	CER	0			1	1			1	1	0
18	ARBA	112	13	2	1	16			15	15	113
19	TAXC	93	3	1		4			12	12	85
20	REVP	78	18			18	1		18	19	77
21	CIVIL SUIT	0				0				0	0
<b>B</b>	<b>TOTAL (1 to 24)</b>	<b>16373</b>	<b>622</b>	<b>24</b>	<b>4</b>	<b>650</b>	<b>7</b>	<b>0</b>	<b>629</b>	<b>636</b>	<b>16387</b>
<b>TOTAL (A+B)</b>		<b>36322</b>	<b>2281</b>	<b>51</b>	<b>4</b>	<b>2336</b>	<b>42</b>	<b>0</b>	<b>2461</b>	<b>2503</b>	<b>36155</b>
<b>MAIN CRIMINAL CASES</b>											
1	CRREF	2	1			1			1	1	2
2	CRA	13280	178			178	3		195	198	13260
3	CRR	4453	102	1		103			113	113	4443
4	MCRC	1781	814			814			1358	1358	1237
5	MCRCA u/s 438 CrPC	458	144			144			199	199	403
6	CONTR	6	1			1				0	7
7	CRMP	2082	208	1		209	2		131	133	2158
8	TPCR	10	1			1			1	1	10
9	ACQA	1491	25			25			9	9	1507
<b>C</b>	<b>TOTAL=(1 to 9)</b>	<b>23563</b>	<b>1474</b>	<b>2</b>	<b>0</b>	<b>1476</b>	<b>5</b>	<b>0</b>	<b>2007</b>	<b>2012</b>	<b>23027</b>
<b>GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL &amp; CRIMINAL CASES</b>		<b>59885</b>	<b>3755</b>	<b>53</b>	<b>4</b>	<b>3812</b>	<b>47</b>	<b>0</b>	<b>4468</b>	<b>4515</b>	<b>59182</b>
<b>PENDECNY INCREASE/ DECREASE</b>		<b>59885</b>	<b>DECREASE (-703)</b>								<b>59182</b>

NOTE: 1. Total number of 04 cases in institution & total number of 47 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that above cases are old backlog and converted cases.

*(Mamta Shukla)*  
Additional Registrar (J)